

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 1125/2024

In the matter of:

Syad Iqbal Ali

.....Applicant

Versus

Delhi Pollution Control Committee & Ors

.....Respondent

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Filed by:

New Delhi:

Dated: 19th.06.2025

Delhi Pollution Control Committee

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**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE IN COMPLIANCE TO THE ORDER
DATED 05.09.2024.**

I, Sanjay Vatts, Environmental Engineer, Delhi Pollution Control Committee, 3th Floor, Block-B, IT Park, Shastri Park, Delhi- 110053, do hereby solemnly affirm and state as under:

1. That, I am working as Environmental Engineer, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That this Hon'ble Tribunal took up the above referred matter on 05.09.2024 on the basis of the letter petition raising the grievance that a building material shop is being operated in shop no. 2328-2329, Main Bazar, Shah Abul Khair Marg, Turakman Gate Delhi. This Hon'ble Tribunal was pleased to direct DPCC to look into the grievance of the applicant and take appropriate action in accordance with law.
3. That, earlier a complaint was received on 01.07.2024 from Sh. Syad Iqbal Ali against Mr. Anis S/o Mohd. Akbar regarding alleged unlawful encroachment of public land at Shop No. 2328-2329, Main Bazar, Shah Abdul Khair Marg, Turkman Gate, Delhi. In this regard, DPCC has forwarded the complaint to MCD on 28.08.2024 for taking necessary



Syad Iqbal

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action at their end. Copy of the letter dated 28.08.2024 issued to MCD is enclosed herewith as ANNEXURE-1.

4. That, subsequently an inspection was carried out by DPCC on 29.01.2025 by DPCC official. During the inspection it was observed that:

- The premises at the said address is being used for storing of building construction material.
- Mohd. Sanaul (Representative) was present at the site and he informed that the owner is Mr. Anish who was not present during inspection.
- All the building material (bricks and cement bags) are found stored inside the premises.
- No Govt. license from any Government Department was shown during inspection.

Copy of the inspection report dated 29.01.2025 alongwith photographs are enclosed herewith as ANNEXURE-2 (Colly).

5. That, as per findings of inspection, DPCC issued letter on 30.05.2025 to MCD interalia directing to take necessary action as per law within 15 days under intimation to the DPCC. Copy of the letter dated 30.05.2025 issued to MCD is enclosed herewith as ANNEXURE-3.

6. That, in view of the above, the present action taken report may kindly be taken on record.


DEPONENT

VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

Verified at New Delhi on this 19 day of June, 2025.



ATTESTED

NOTARY PUBLIC
GOVT. OF NCT OF DELHI

19 JUN 2025


DEPONENT

Annexure-1

1627595/2025/CMC 7 DPCC

	<p align="center">DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI) 5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006 visit us at : http://dpcc.delhigovt.nic.in</p>	<p align="right">By Speed Post</p> 
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F.No.DPCC/CMC-VII/Complaints/2024/ 4122-23

Dated: 28-8-24

To,

The Commissioner (MCD),
4th Floor, Dr. SPM, Civic Centre,
Minto Road, Delhi - 110002

Sub:- Complaint against Mr. Anis S/o Mohd. Akbar for doing illegal and unlawful encroachment of public land at Shop No. 2328-2329, Main Bazar, Shah Abul Khair Marg, Turkman Gate, Delhi-110006 and causing pollution in the area.

Sir,

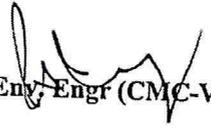
Please find enclosed herewith complaint dated 01.07.2024 received from Sh. Syed Iqbal Ali S/o Syed Arif Ali, Shop No. 9/2367, Masjid, Hauz Wali, Turkman Gate, Delhi- 110006 against Mr. Anis S/o Mohd. Akbar for doing illegal and unlawful encroachment of public land at Shop No. 2328-2329, Main Bazar, Shah Abul Khair Marg, Turkman Gate, Delhi-110006 and causing pollution in the area.

The Contents of the Complaint are self explanatory.

DPCC acts under the provisions of Environmental Laws only on legal units, duly explained and agreed in the meetings held on 08.12.2010, 14.07.2011, 09.12.2011 & 05.06.2015 in the office of Chief Secretary Delhi for implementation of order dated 07.05.2004 passed by Hon'ble Supreme Court in the matter regarding "Shifting of Industries from non-conforming/ residential areas".

In view of above you are requested to take necessary action at your end under intimation to complainant & this office.

Yours Sincerely


Sr. Engr. Engr (CMC-VII)

Encl: As above

Copy to:

1. Sh. Syed Iqbal Ali S/o Syed Arif Ali, Shop No. 9/2367, Masjid, Hauz Wali, Turkman Gate, Delhi- 110006 with the request to follow up the matter with the aforesaid addressee department.

Annexure-2 (Colly)

INSPECTION REPORT

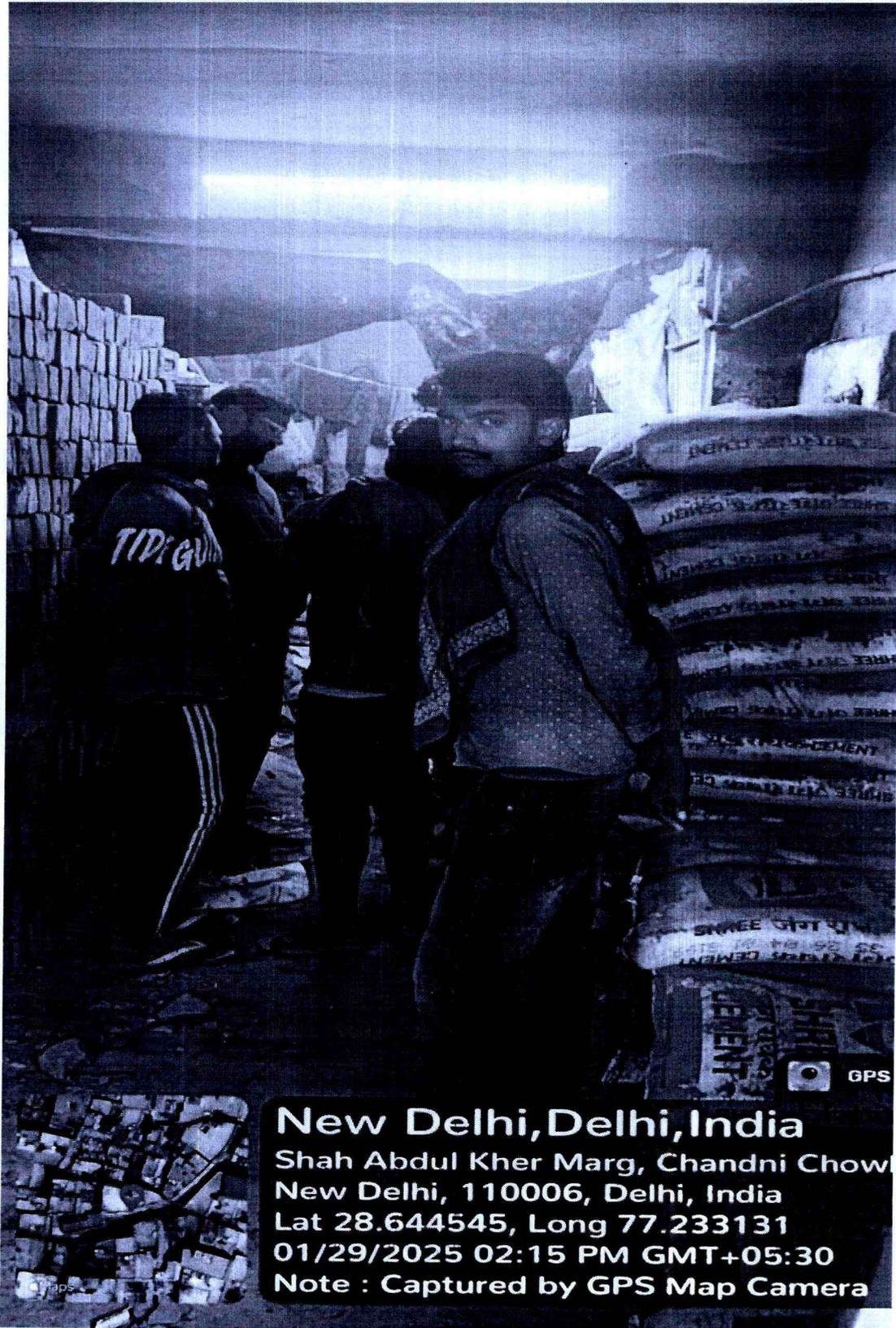
In compliance to the directions of Hon'ble NGT order dated 05.09.2024 in OA No. 1125/2024 "Syed Iqbal Ali Vs. DPCC" an inspection was carried out by DPCC official on 29.01.2025 and during inspection following observations are made-

1. The premises at the said address is being used for storing of building construction material.
2. During inspection Mohd. Sanaul (Representative) was present at the site and he informed that the owner is Mr. Anish who was not present during inspection.
3. All the building material (bricks and cement bags) are found stored inside the premises.
4. No Govt. license from any Government Department was shown during inspection.
5. Photographs are attached with this inspection report.

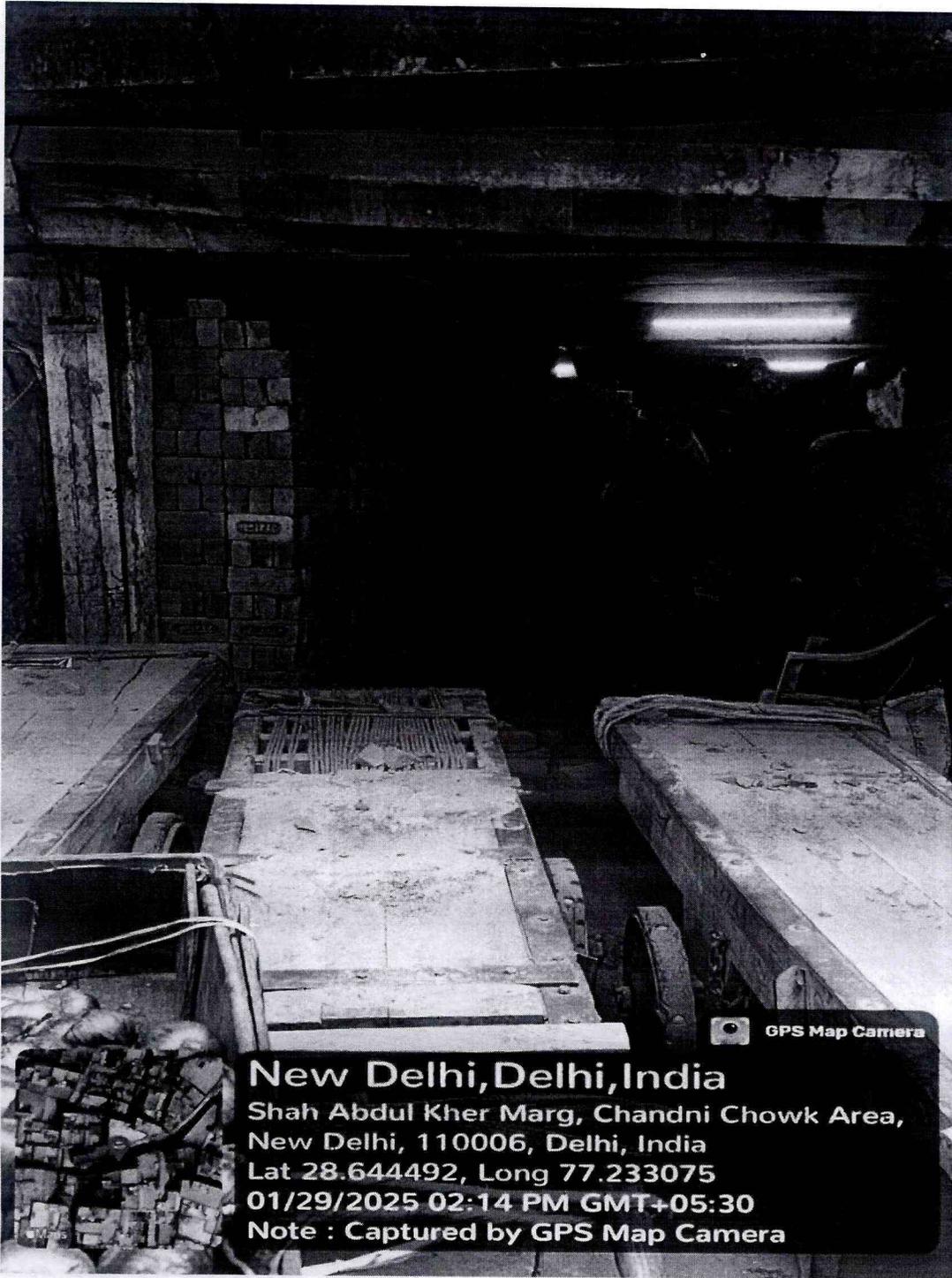
Amritanshu
29/01/2025

Amritanshu Srivastava
JEE, DPCC

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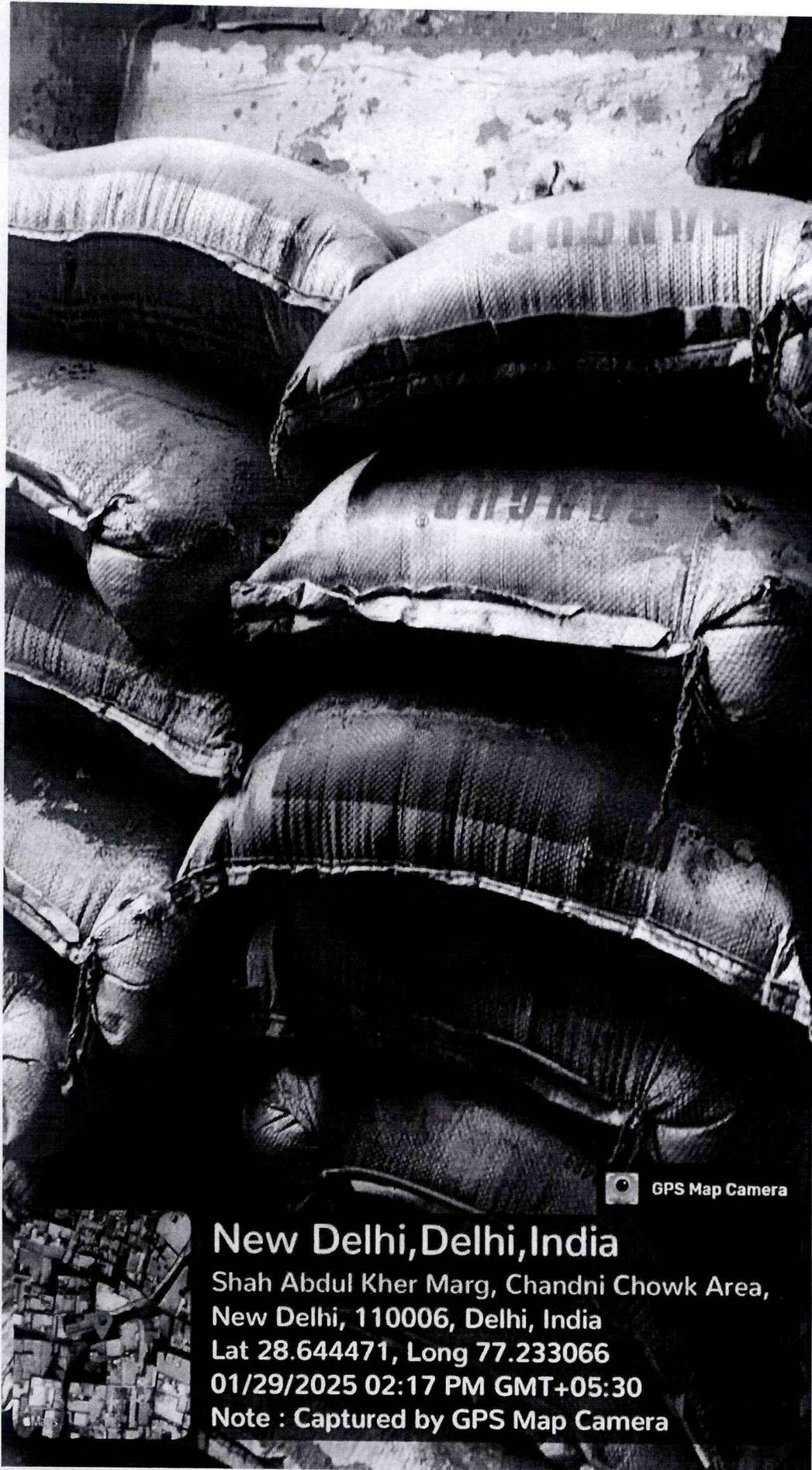
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1576825/2025/CMC 1 DPCC





Annexure-3

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MOST URGENT
Hon'ble NGT Matter
By Speed Post



DELHI POLLUTION CONTROL COMMITTEE
 3rd Floor, Block-1, DMRC IT Park, Shastrri Park,
 Delhi-110053

(Visit us at: <https://dpcc.delhigovt.nic.in>)

E-Mail: teamcmc7dpcc@gmail.com



F.No. DPCC/CMC-VII/OA No. 1125/2024/5891

Dated: 30-8-2025

To,

The Commissioner (MCD),
 4th Floor, Dr. SPM, Civic Centre,
 Minto Road, Delhi – 110002

Subject: OA No. 1125/2024 "Syed Iqbal Ali Applicant Vs Delhi Pollution Control Committee & Ors"

In Ref: Building material business in the Shop No. 2328-2329, Main Bazar, Shah Abul Khair Marg, Turakman Gate Delhi

Sir,

This refers to order dated 05.09.2024 passed by Hon'ble National Green Tribunal in OA No. 1125/2024 in the matter of "Syed Iqbal Ali Applicant Vs Delhi Pollution Control Committee & Ors" (copy enclosed) regarding Running a building material business in the Shop No. 2328-2329, Main Bazar, Shah Abul Khair Marg, Turakman Gate Delhi.

In this context, inspection of the said alleged site was conducted by officials of DPCC on 29.01.2025 and findings of inspection are as follows:-

1. The premises at the said address is being used for storing of building construction material.
2. During inspection Mohd. Sanaul (Representative) was present at the site and he informed that the owner is Mr. Anish who was not present during inspection.
3. All the building material (bricks and cement bags) are found stored inside the premises.
4. **No Govt. license from any Government Department was shown during inspection.**

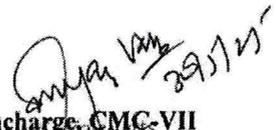
DPCC acts under the provisions of Environmental Laws only on legal units, duly explained and agreed in the meetings held on 08.12.2010, 14.07.2011, 09.12.2011 & 05.06.2015 in the office of Chief Secretary Delhi for implementation of order dated 07.05.2004 passed by Hon'ble Supreme Court in the matter regarding "Shifting of Industries from non-conforming/residential areas".

During said inspection, the unit/building material shop failed to show any license from any Govt. body/MCD. Therefore, you are requested to look into the matter and take further necessary action as per law within 15 days under intimation to this office.

This is being issued as per the approval of the Competent Authority of Delhi Pollution Control Committee

Encl.: As above

Yours sincerely


Incharge, CMC-VII
 Environmental Engineer
 Delhi Pollution Control Committee
 Hind Floor, Vikas Bhawan-II,
 Upper Bela Road, Civil Line,
 Delhi-110054